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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, I beg to lay on the Table a copy of the All-India Institute of Medical Sciences (Amendment) Ordinance, 2012 (No. 1 of 2012) (Hindi and English versions) promulgated by the President on 16<sup>th</sup> July, 2012 under article 123 (2) (a) of the Constitution.

(Placed in Library, See No. LT 7061/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (1) The Indian Police Service (Pay) First Amendment Rules, 2012 published in Notification No. G.S.R. 500(E) in Gazette of India dated 25<sup>th</sup> June, 2012.
- (2) The Indian Forest Service (Pay) Fifth Amendment Rules, 2012 published in Notification No. G.S.R. 501(E) in Gazette of India dated 25<sup>th</sup> June, 2012.
- (3) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2012 published in Notification No. G.S.R. 324(E) in Gazette of India dated 26<sup>th</sup> April, 2012.
- (4) The Indian Administrative Service (Pay) Second Amendment Rules, 2012 published in Notification No. G.S.R. 325(E) in Gazette of India dated 26<sup>th</sup> April, 2012.

(Placed in Library, See No. LT 7062/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, on behalf of Shrimati D. Purandeswari, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 38 of the Right of Children to Free and Compulsory Education Act, 2009:-

- (1) S.O. 1390(E) published in Gazette of India dated 20<sup>th</sup> June, 2012, granting relaxation to the State of Odisha in respect of minimum qualification norms notified by the National Council for Teachers Education.
- (2) S.O. 1391(E) published in Gazette of India dated 20<sup>th</sup> June, 2012, granting relaxation to the State of Meghalaya in respect of minimum qualification norms notified by the National Council for Teachers Education.
- (3) S.O. 1264(E) published in Gazette of India dated 1<sup>st</sup> June, 2012, granting relaxation to the State of Tripura in respect of minimum qualification norms notified by the National Council for Teachers Education (.Placed in Library, See No. LT 7063/15/12)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Odisha Primary Education Programme Authority,

Bhubaneswar, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Odisha Primary Education Programme Authority, Bhubaneswar, for the year 2010-2011.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above

.(Placed in Library, See No. LT 7064/15/12)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Ujala Society (Sarva Shiksha Abhiyan), Jammu and Kashmir, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Ujala Society (Sarva Shiksha Abhiyan), Jammu and Kashmir, for the year 2009-2010.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 7065/15/12)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission Authority, Arunachal Pradesh, Itanagar, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission Authority, Arunachal Pradesh, Itanagar, for the year 2010-2011.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 7066/15/12)

(8) A copy of the Annual Accounts (Hindi and English versions) of the Nagaland University, Lumami, for the year 2010-2011, together with Audit Report thereon.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 7067/15/12)

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